



THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION
Dated Guwahati the 3rd January, 2020

No.HC.VII-39/2019/ 55 /A. In partial modification of this Registry's Notification No.HC.VII-39/2019/7488/A dated 18.12.2019, Smti Gitali Rabha, Deputy Secretary, Assam State Legal Services Authority, Guwahati, is transferred and posted as Civil Judge & Asstt. Sessions Judge, No.1, Kamrup (M), Guwahati, vice Shri Rana Dutta transferred.

Smti Rabha will hand over charge of her Office, as instructed earlier, vide High Court's Notification dated 18.12.2019 and join her new assignment.

No.HC.VII-39/2019/ 56 /A. Shri Rana Dutta, Civil Judge & Asstt. Sessions Judge, No.1, Kamrup (M), Guwahati, is posted at the same station i.e. Guwahati, as Civil Judge & Asstt. Sessions Judge, No.2, vice Smti Monmee Sarma already transferred.

Shri Dutta will hand over charge of his Court and Office to the senior Judicial Officer at the station and join his new assignment immediately.

By Order,
Sd/- M. K. Hazdika
REGISTRAR (VIGILANCE)

Memo No. HC.VII-39/2019/ 57 - 80 /A.

Dated 03.01.2020

Copy to:-

1. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
2. The Commissioner & Secretary to the Govt. of Assam, Legislative Department, Dispur, Guwahati.
3. The Principal Accountant General, Assam, Maidamgaon, Beltola, Guwahati.
4. The District and Sessions Judge, _____
5. The Principal Judge, Family Court, No. I & II, Kamrup (M), Guwahati/ Cachar, Silchar/ Barpeta/Dhubri/ Nalbari.
6. The Presiding Officer, Industrial Tribunal, Guwahati/ Dibrugarh/Silcha.
7. The Presiding Officer, Labour Court, Guwahati/ Dibrugarh.
8. The Presiding Officer, STAT & Member, MACT, No.1, Kamrup (M), Guwahati.
9. The Special Judge, Assam, Guwahati.
10. The Special Judge, CBI & NIA, Assam, Guwahati.
11. The Member-Secretary, Assam State Legal Services Authority, Guwahati.
12. The Member, MACT, No.2 & 3, Kamrup(M), Guwahati/Dhubri/ Nagaon/ Nalbari/ Barpeta/ Silchar/ Sonitpur, Tezpur/Goalpara/Kamrup, Amingaon.

Contd.....

8/1/2020




[2]

13. The Special Judge, Addl. CBI Court, No. I,II & III, Assam, Chandmari, Guwahati.
14. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
15. The Joint Registrar (_____), Gauhati High Court, Guwahati.
16. The Chief Judicial Magistrate, _____
17. Smti Gitali Rabha, Deputy Secretary, Assam State Legal Services Authority, Guwahati.
18. Shri Rana Dutta, Civil Judge & Asstt. Sessions Judge, No.1, Kamrup (M), Guwahati.
19. The Deputy Registrar (_____), Gauhati High Court, Guwahati.
20. The Private Secretary to Hon'ble Mr. Justice _____, Gauhati High Court, Guwahati.
21. The Administrative Officer (J) (_____), Gauhati High Court, Guwahati
22. The Project Manager, Gauhati High Court, Guwahati for uploading in the Gauhati High Court website.
23. The C.A. to Registrar General/ Registrar (Vigilance)/ Registrar (Judicial)/ Registrar (Admn.)/ Registrar (Estt.), Gauhati High Court, Guwahati.
24. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati for publication of the Notification in the Assam Gazette.


31/1/2020

REGISTRAR (VIGILANCE)
GAUHATI HIGH COURT, GUWAHATI


31/1/2020